

NOTICE

“Advocates/Parties are requested to supply copy of Paper Book (Memo of Parties, Grounds of Revision, impugned order , interim/final orders as well as present status Pending/Decided or any other relevant information if available) of CRR 977 of 1988 titled as “Kulwant Singh V/s Punjab State” (as per Mozilla Verification System).



Superintendent
(Reconstruction Cell)